**Annexure – 7**

**Name of the corporate debtor: Nirmal Lifestyle Limited; Date of commencement of CIRP: 08-01-2026; List of creditors as on: 12-10-2026**

**List of Operational Creditors (Government Dues)**

**(Amount in ₹)**

| Sr. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Department | Government | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of claim | Whether Related Party? | % of voting shar e in CoC, if applicable | | | | | |
| 1 | EPF | | 02-02-2026 | 1,76,57,373 | 1,76,57,373 | | | | - | - | | - | |
| 2 | BRIHANMUMBAI MUNICIPAL CORPORATION | | 27-02-2026 | 47,22,14,305 | 47,22,14,305 | | | | | | | - | |
| 3 | Commisioner of CGST and CENTRAL Excise | | 05-03-2026 | 16,07,96,679 | 14,11,94,406 | | | | | | | 1,96,02,273 | |
| 4 | Deputy Comissioner of State Tax (MUM-NOD-E-0705), Department of Sales Tax (Goods and Services Tax), Govt. of Maharashtra | | 27-02-2026 | 45,99,21,007 | 39,10,10,130 | | | | | | | 6,89,10,877 | |
| 5 | ESIC | | 16-03-2026 | 12,37,056 | 7,13,115 | | | | | | | 5,23,941 | |
| 6 | Income Tax - TDS Department | | 26-03-2026 | 57,76,96,755 | 57,76,96,755 | | | | | | | - | |
| | | | | | | | | | | | | | |
| | | **Total** | | **1,68,95,23,175** | **1,60,04,86,084** | | | **-** | - | - | - | **8,90,37,091** | |